

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24th APRIL, 2024, 10:30 A.M.

CP (Appeal) No. 1/CB/2022, CA No. 28/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Rashi Steel & Power Ltd. & Ors. -Vs- Sumit Global Pvt. Ltd. & Anr.
Under Section	59 of Companies Act 2013

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Ishaan Saha, Adv.
 Mr. Tanay Agarwal, Adv.
 Mr. Ram Maroo, Adv.

For Respondent (s)

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ORDER

Ld. Counsel, Mr. Ishan Saha, appear along with Ld. Counsel, Mr. Tanmay Agarwal, for the petitioner. There is no representation for the respondent. The counsel hitherto appeared for the Respondent already withdraw his appearance, hence registry is directed to print the name of parties/respondents in the cause list instead of name of their erstwhile counsel. List this matter along with CP No. 126/CB/2021, on 01.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)